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16.48 hrs.

**(xxxiv) DELIMITATION (AMENDMENT) BILL, 2004**

**(Amendment of Section 2)**

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Amendment of section 2).

SHRI W. WANGYUH KONYAK (NAGALAND): Sir, I beg to move for leave to introduce a Bill further to amend the Delimitation Act, 2002.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Delimitation Act, 2002."

*The motion was adopted.*

SHRI W. WANGYUH KONYAK : I introduce the Bill.

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